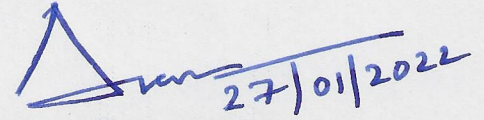


No. 40-3/2020-DM-I(A)
Government of India
Ministry of Home Affairs

North Block, New Delhi-110001
Dated 27th January, 2022

ORDER

In exercise of the powers, conferred under Section 10(2)(1) of the Disaster Management Act 2005, the undersigned hereby directs that the Order of the Ministry of Home Affairs' of even number dated 27th December, 2021, to ensure compliance to the normative framework for taking evidence based COVID-19 containment measures at district/ local level, as conveyed vide Ministry of Health & Family Welfare (MoHFW) D.O. letter No. Z.28015/318/21-EMR, dated 21st December, 2021, will remain in force upto 28th February, 2022.

A handwritten signature in blue ink, followed by the date '27/01/2022' written in blue ink.

**Union Home Secretary
and, Chairperson, National Executive Committee (NEC)**

To:

1. The Secretaries of Ministries/ Departments of Government of India
 2. The Chief Secretaries/Administrators of States/Union Territories
- (As per list attached)

Copy to:

- i. All Members of the National Executive Committee
- ii. Member Secretary, National Disaster Management Authority